



2025:DHC:2461-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3505/2025 & CM APPL. 16387/2025

JASVIR SINGH

.....Petitioner

Through: Mr. Sagar Saxena, Mr. Sarthak Pandey, Mr. Parmeet Singh and Mr. Krishnendu Haldar, Advs.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Balendu Shekhar, CGSC with Mr. Krishna Chaitanya, Mr. Rajkumar Maurya and Ms. Tanisha Samanta, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (O R A L)

07.04.2025

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1. Mr. Sagar Saxena appears for the petitioner and submits that he wishes to withdraw this writ petition.
2. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

APRIL 7, 2025

dsn

Click here to check corrigendum, if any